

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 3836
TO BE ANSWERED ON 18.12.2024**

MECHANISM TO PREVENT CORRUPTION IN RAILWAYS

†3836. SHRI MURARI LAL MEENA:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether more than 10 thousand complaints of corruption were received against railway employees during the year 2023;**
- (b) if so, the details of action taken by the Government for redressed of these complaints and for avoiding such complaints in future;**
- (c) whether any new scheme or technology is being used to further strengthen the departmental vigilance mechanism to prevent corruption in the Railways;**
- (d) if so, the details thereof including the major corrective measures taken by the Railways to prevent corruption and increase transparency in the railways during the year 2024;**
- (e) whether vigilance awareness and training programmes are being organized by the Railways to reduce complaints of corruption in its various departments, if so, the details thereof; and**
- (f) the time limit set by the Government for quick investigation and disposal of complaints in the Railways to prevent corruption?**

ANSWER

**MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (f): Receipt and disposal of complaints is a continuous process. Once the complaint is received, its genuineness verification is done and verified complaints are examined further for appropriate administrative

action or detail investigation. Wherever any irregularity is detected after investigation, suitable disciplinary action is taken against concerned railway personnel, as deemed fit, depending upon the gravity of the charges.

As a result of investigation of complaints and regular preventive checks conducted by Vigilance Department, corrective measures for system improvements and for increasing transparency are taken. Detailed study of cases by Vigilance Department results in system improvement and helps in fixing accountability and improving transparency.

Monitoring of complaints/checks and its investigations are being done through IRVINS (Indian Railway Vigilance Information System) software. The present software is being further upgraded to incorporate the latest technology to monitor, review and update latest position of the cases.

Various e-platform/portals like

- **GeM (Government e-Market);**
- **IREPS (Indian Railways E-Procurement System);**
- **IPAS (Integrated Payroll & Accounting System);**
- **IRWCMS (Indian Railways Works Contracts Management System);**
- **FOIS (Freight Operation Information System);**
- **On line allotment of rakes;**
- **HRMS (Human Resource Management system);**
- **UDM (User Depot Module);**
- **HMIS (Hospital Management Information System) etc.**

have been introduced in Indian Railways to increase transparency and use of data for further improving the system. These systems help in fair and equal opportunity to various stakeholders. Access to above online portals have been provided to officers at appropriate level to effectively monitor these portals as part of preventive vigilance and to facilitate investigation of complaints.

Preventive Vigilance has been made an integral part of Training Curriculum in Indian Railways Training Centres. In addition, Vigilance officials are given training at ZRTI (Zonal Railway Training Institute), Udaipur regularly. A training module for newly inducted Vigilance Officers has been started at IRITM (Indian Railway Institute of Traffic Management), Lucknow.

Vigilance awareness seminars are organized by each Zonal Railway and Production Unit as part of 3 months campaign every year and on the occasion of Vigilance Awareness Week (VAW) program to promote integrity and ethics in public life, generate public awareness and publicize the adverse impact of corruption.

Complaints are investigated and disposed off mostly as per timelines set by Central Vigilance Commission (CVC).
